

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**SUPPLEMENTARY CAUSE LIST DATED 14.07.2021 (WEDNESDAY)**

**COURT – II (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)**

### **For Admission (Fresh Cases)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 488 of 2021	R. Subramanaikumar (Administrator, Dewan Housing Finance Corporation Ltd.) Vs. SGS Construction and Developers Pvt. Ltd. & Anr.	Liz Mathew	Saurabh kalia Aaryan Sharma Pallav Saxena-R1 & R2
<b>2.</b>	Comp. App. (AT) (Ins) No. 489 of 2021	Dewan Housing Finance Corporation Ltd, Through Administrator Vs. Surana Construction (Chembur)	Liz Mathew	

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-sd/-  
Registrar**